## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 25.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties
CP 01/16	TP 96/16	Hearing	111	M/s. / Mr.  Ahamed Nizar Moi-deen Kunhi Kunhi-mahim Vs. Vintage Hotels (P) Ltd. & Anr.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. KINBHASHYAM CHARI

ADVOCATE

MoB: 9003020650

PET ITIONER

Michais

d. Sachin Vasudir Advocate

8971563246

Respondent

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Counsel for petitioner is present. Counsel for respondents is also present.

Heard the counsel for petitioner in part. For continuation list it on 22.06.2017. Counsel for petitioner is further directed to file written arguments and the counsel for the respondents is also directed to file written arguments.

List it on 22.06.2017.

MEMBER (J)

MEMBER (T)